

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1512(KB)2018
IA(I.B.C)/724(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	PEC LIMITED VS SKYRISE OVERSEAS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Zeenat Shabab, Adv.] For the Liquidator
Mr. Sanjit Kumar Nayak] Liquidator-in-Person

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/724(KB)2024:**
 - a. Since two properties are attached with the Enforcement Directorate, steps have been taken to get de-attached the properties.
 - b. This application has been filed by the Liquidator to place on record the 17th Progress Report, which is placed at pages 12 to 16. This application is supported by an affidavit which is placed at pages 61 to 63. The 17th Progress Report is taken on record, and, accordingly this application is **allowed** and **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**